

5

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH: CUTTACK

O.A.No.342 of 2009  
Laxmidhar Mallick .... Applicant  
Versus  
Union of India & Others .... Respondents  
.....

1. Order dated: 05.10.2010.

CORAM:

THE HON'BLE MR.C.R.MOHAPATRA, MEMBER (A)

.....  
By filing Memo dated 05.10.2010, Learned Counsel for the  
Applicant seeks permission to withdraw this OA. Learned ASC, appearing for the  
Respondents has no objection. In view of the above, this OA is dismissed as  
withdrawn.

  
Member (Admin.)